

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 2258 of 2010

J & K Pigments Pvt Ltd

.....Appellant

VERSUS

Commissioner of CE & ST, Jammu

.....Respondent

APPEARANCE:

Present for the Appellant: Sh. Rajat Mittal, Advocate

Present for the Respondent: Sh. Aneesh Dewan & Sh. Yashpal Singh, ARs

CORAM:

HON'BLE Sh. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE Sh. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF PRONOUNCEMENT: 30.04.2024

ORDER

The appeal is allowed. For order, see order of date passed in
Excise Appeal No. 1807 of 2010.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**